श्रीमती वंदना चव्हाणः महोदय, मैं माननीय सदस्य द्वारा उठाये गये विषय से स्वयं को सम्बद्ध करती हूँ।

DR. FAUZIA KHAN: Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. SASMIT PATRA: Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. AMAR PATNAIK: Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

श्री उपसभापति : श्रीमती सम्पतिया उइके जी।

Need to include the contribution of tribal leaders of freedom struggle in curriculum of schools and universities

श्रीमती सम्पतिया उइके (मध्य प्रदेश): माननीय उपसभापित महोदय, मैं देश के यशस्वी प्रधान मंत्री जी और हमारे गृह मंत्री श्री अमित शाह जी को विशेष धन्यवाद देती हूं कि उन्होंने धरती की आभा भगवान बिरसा मुण्डा के जन्म दिवस को 'गौरव दिवस' के रूप में घोषित किया और हमारे जनजातीय समाज का गौरव बढ़ाया। इस संबंध में मध्य प्रदेश के यशस्वी मुख्य मंत्री जी ने भी बहुत बड़ा कार्यक्रम किया, जिसमें वहाँ लाखों की तादाद में हमारे जनजातीय समाज के लोग उपस्थित हुए। मैं सदन के माध्यम से यह आग्रह करती हूँ कि 'आज़ादी के अमृत महोत्सव' वर्ष में हमारे जनजाति के आंदोलन से जुड़े तथा आदिवासी समाज के उत्थान और कल्याण से जुड़े हमारे जननायकों को अलग-अलग स्तर पर हमारी स्कूली शिक्षा तथा university के स्तर पर पाठ्यक्रम में शामिल किया जाए, यही उनके प्रति सच्ची श्रद्धांजिल होगी। मैं पूरे देश के जनजातीय समाज के माध्यम से आपसे मांग करती हूं और साथ ही सरकार से आग्रह करती हूं कि एक कमेटी बनाकर इस काम को अतिशीघ्र किया जाए, बहुत-बहुत धन्यवाद।

डा. सुमेर सिंह सोलंकी (मध्य प्रदेश): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री रामकुमार वर्माः महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

श्री कामाख्या प्रसाद तासा (असम): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूँ।

DR. SASMIT PATRA: Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK: Sir, I also associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN: Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR: Sir, I also associate myself with the issue raised by the hon. Member.

## Need for giving interim financial assistance to Puducherry in view of damages caused there due to heavy floods

SHRI S. SELVAGANABATHY (Puducherry): Mr. Deputy Chairman, Sir, Puducherry and Karaikal regions have been battered by the recent heavy rains and consequent flooding during the last one month. Incessant rains, often down pouring, made drainage of storm water more difficult. The stagnated water has invaded low-lying residential areas and agricultural fields. Roads and bridges have been completely damaged, bed-dams have been breached, and several buildings have collapsed. For days together, fishermen could not venture into the sea; daily labourers could not earn their livelihood and people have been confined to their houses. In short, life of people has become very miserable.

The Union Territory of Puducherry normally receives an average of 76.7 cm of rainfall during the North-East monsoon from October to December. But, as much as 83.4 cm of rain has been recorded this year in the month of November alone, which accounts for 15.3 per cent more rain this year.

Sir, agriculture is the most affected sector. Out of 10,172 hectares of land under cultivation, about 3,950 hectares of cultivated crops have been inundated, affecting about 12,000 farmers. The total crops have been perished. The roads measuring to an extent of 583 kms have become unfit for transportation and have to be completely re-laid. About 223 small bridges and 38 irrigation canals have also been very badly damaged. Already demands for flood relief and compensation have been raised by various sections of people.